

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 08 OF 2005

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

19.09.05

None present for the applicant.
Mr. V. Mathur, Counsel for respondents.
Adj. the case on 28.09.05
for admission. *J. K. Kaushik*

J. K. KAUSHIK
Judl. Member

28.09.05

None present for the applicant.
Mr. V. Mathur, Counsel for respondents.
In this case, the pleadings are
complete but none has been appearing
on behalf of the applicant since last three
occasions. The learned Counsel for applicant
last appeared on 24.05.05 and on 15.7.05,
Proxy counsel had appeared on his behalf for
short adjournment. It seems that the applicant
is not interested in prosecuting this case.
The O.A. is dismissed for want of Prosecution.
No costs.

J. K. Kaushik
J. K. KAUSHIK
Judl. Member

Copy received
from J. K. Kaushik
27.10.05

Copy
from
27.10

Part II and III destroyed
in my presence on 17-1-4
under the supervision of
section officer (1) as per
order dated 18/1/4

Section officer (Record)